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Title: Alleged ill-treatment meted out to Tamilians in Malaysia.

SHRI S.K. KHARVENTHAN : Sir, the Tamil people settled in Malaysia are the descendants of 19th Century labourers brought to Malaysia from South India by the British colonies.

MR. SPEAKER: Mr. Kharventhan, please don't make any allegation against a friendly country.

SHRI S.K. KHARVENTHAN : No, Sir, I am not commenting anything about the country. I am just stating the facts.

MR. SPEAKER: You may be stating the facts, but please don't make any allegation against the friendly country.

SHRI S.K. KHARVENTHAN : Tamils are the largest of the linguist groups that form the 'Indian' minority in Malaysia which constitutes 9 per cent of the population or 1.5 million. Within this group, Tamil speaking people are 85 per cent. On 25.11.2007, they planned to march to the British High Commission in Kuala Lumpur's Ampang Diplomatic Enclave to submit a two page memorandum urging the Queen of England to help them in the legal case brought against them by the British Government.

MR. SPEAKER: What can the Government here do?

SHRI S.K. KHARVENTHAN : Sir, I am coming to that*

MR. SPEAKER: Please don't go into that. I will delete everything. I am sorry.

SHRI S.K. KHARVENTHAN : They are fighting for their future. In this regard, our hon. Chief Minister of Tamil Nadu Dr. Kalaignar Karunanidhi also has written a letter to the hon. Prime Minister Dr. Manmohan Singh to take necessary action. Hence, I urge upon the Union Government to intervene in this matter.*

MR. SPEAKER: Please bring it to me.

...(Interruptions)

*Not recorded

MR. SPEAKER: You have to be very serious. We have respect for every country. We have very friendly relations with them.

SHRI S.K. KHARVENTHAN : Sir, our people are affected. They are arrested and put behind bars. ...(Interruptions)

MR. SPEAKER: No, I am not allowing anybody now.

...(Interruptions)

MR. SPEAKER: Prof. Vijay Kumar Malhotra, Yogi Aditya Nath, Prof. Rasa Singh Rawat, Dr. C. Krishnan, * m06 Prof. M. Ramadass, Shri Ravichandran Sippiparai and Shri A.K.S. Vijayan will associate with the issue raised by Shri S.K. Kharventhan.

...(Interruptions)

MR. SPEAKER: This is a very friendly country.

...(Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions) *

MR. SPEAKER: This is the trouble. When I permit a reference only, you make allegations against a friendly State. This is not the way. I will not permit it.

...(Interruptions)

MR. SPEAKER: Shri Braja Kishore Tripathy.

...(Interruptions)

MR. SPEAKER: The hon. Minister of External Affairs is present. He is the Leader of the House, a very responsible person. In his presence you have mentioned it.

...(Interruptions)[R16]

MR. SPEAKER: Not one word will be recorded.

(Interruptions) *

MR. SPEAKER: No more, please. Sorry.

...(Interruptions)

*Not recorded

MR. SPEAKER: Please cooperate. He is raising an important matter, allow him to raise it.

...(Interruptions)

MR. SPEAKER: No, only Mr. Tripathy's submission will go on record.

(Interruptions) *

MR. SPEAKER: That is entirely for him. I am not going to direct him.

...(Interruptions)

MR. SPEAKER: Please, this is not the way. We are a very responsible democracy. We are a very responsible Government, we have to behave in that manner. How would you like any other country being discussed in this way? I was very reluctant that is why I said, just only mention the matter.

...(Interruptions)

MR. SPEAKER: I am sorry. Do not record one word.

(Interruptions)*

MR. SPEAKER: Only Mr. Tripathy's version will be recorded.

(Interruptions)*

MR. SPEAKER: If you do this, I will have to switch off the TV.

...(Interruptions)

MR. SPEAKER: Let the TV be switched off.

...(Interruptions)

MR. SPEAKER: No, I will not allow this.

...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 1 p.m.

12.28 hrs.

The Lok Sabha then adjourned till Thirteen

of the Clock.

*Not recorded

13.04 hrs.

*The Lok Sabha re-assembled at four minutes
past Thirteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: Item 22, Matters under Rule 377, may be treated as laid on the Table of the House, and that will form part of the proceedings.

डॉ. राम लखन सिंह (भिण्ड) : महोदय, नियम 377 के अधीन मामले के माध्यम से ही हमें बोलने का अवसर मिलता है।...(व्यवधान)

उपाध्यक्ष महोदय : आज बोलने के लिए बिजनेस बहुत ज्यादा है, इसमें आप जितना मर्जी हो बोल लें। I will allow you. I will try my best to accommodate you all.